

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:637  
ANSWERED ON:28.02.2000  
GAS PRODUCTION AT RAVVA OILFIELD .  
ALE NARENDRA

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Gas produced at Rawa oilfield in the Krishna Godavari basin would be piped to down stream consumers;
- (b) if so, whether the agreement was signed between the Gas Authority of India, Rawa Joint Ventures and Videocon Petroleum with Union Government in this regard; and
- (c) if so, the details thereof and the extent to which it is likely to benefit the consumers in the State?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI SANTOSH KUMAR GANGWAR)

(a) The gas currently produced from the `existing discovery` blocks of Rawa oil & gas field, on Joint Venture (JV) development, is being supplied to downstream consumers` area.

(b) A Gas Sales Contract was signed on 27th June, 1997 between the JV, comprising M/s. Oil and Natural Gas Corporation Ltd., M/s. Videocon Petroleum Ltd., M/s. Cairn Energy India Pvt. Ltd. and M/s. Rawa Oil (Singapore) Pty. Ltd. as sellers and Gas Authority of India Ltd.(GAIL) as buyer, providing for sale of 0.7 million standard cubic meters per day (MMSCMD) on an average.

(c) Salient features of Gas Sale Contract are as follows:

The seller will sell their participating share of gas in a commingled form through a single stream produced from the existing discoveries, at the delivery point.

The facilities up to the delivery point shall be constructed, operated and maintained by sellers at their own risk and cost. The facilities from the delivery point onwards shall be constructed, operated and maintained by the buyer at their own risk and cost.

The title, control and risk shall pass from seller to buyer at delivery point.

During each contract year, the seller shall make gas available to the buyer at the Daily Contract Quantity.

The contract is effective from the date of its signing and its duration shall be for the same period as the Production Sharing Contract is in force, i.e. upto October, 2019.

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The gas from Rawa field alongwith gas from the fields of ONGC, is being transported and supplied by GAIL to Power and Fertiliser sector consumers in Andhra Pradesh.